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CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD

Registration O.A. No.434 of 1988

T.K. Chaubey Petitioner.

Versus.

Union of India & Others..... Respondents.

Hon'ble G.S.Sharma, J.M.
Hon'ble K.J.Raman, A.M.

In this petition under section 19 of the Administrative Tribunals Act 1985, the applicant has sought the relief that the respondent be directed to promote the applicant as Clerk Grade-I w.e.f. 1.1.1988 and to assign the seniority in this Grade from the said date. In the reply filed on behalf of the respondents by Senior D.P.O, Mughalsarai it has been stated that by issuing the office order No.981 of 24.8.88 in modification of the earlier office order No.410 of 1986, the applicants have been granted the seniority and promotion to the post of Clerk Grade-I. A photo copy of the said order is also annexed to the reply, copy of which was received by the learned counsel for the applicant on 22.11.88. None is present for the applicants and no rejoinder/ filed on their behalf. Shri. A.V.Srivastava, learned counsel for

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the respondents is present and has been heard. We are of the view that the relief claimed by the applicants have been granted to them by the respondents out of court and this case has ~~to be adjudicated upon.~~ ^{become infructuous.}

The petition having become infructuous is accordingly dismissed without any order as to costs.

Rawal
Member (A)

Zarawala
Member (J)

Dated: 30th January, 1989.
brc/